

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**T.A. No. 61/699/2021**

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Abdul Qayoom Runyal, age 42 years, S/o Ghulam Rasool, R/o Balihote, Tehsil and Distt. Ramban.
2. Intiyaz-Ul-Rehman, age 44 years, S/o Rehmat-Ullah Bhat, R/o Mohalla Saraf, Tehsil Bhaderwah, District Doda.
3. Mohd Rafiq Lone age 38 years, S/o Ahmed Din lone, R/o Bone Bari Batote, Tehsil and District Ramban.
4. Mohd Abdullah Lohar Age 43 years, S/o Lasoo Lohar, R/o Chowha Gool, Tehsil and District Ramban.
5. Bashir Ahmed Hajam Age 37 years, S/o Mohd Sultan, R/o Cut Dhar, Tehsil and District Doda.

.....Applicants

(Advocate:- Ms. B.S. Slathia)

**Versus**

1. State of Jammu and Kashmir, through Commissioner/Secretary to Govt. Consumer Affairs and Public Distribution, Department Civil Sectt. Jammu.
2. Director, Consumer Affairs and Public Distribution, Department, Civil Sectt. Jammu.
3. Assistant Director, Consumer Affairs and Public Distribution, Department Ramban.
4. Tehsil Supply Officer, Consumer Affairs and Public Distribution, Department, Batote.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**ORDER  
[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference.

2. On the last date also i.e., 12.02.2021, nobody had joined the video conference on behalf of the applicants and the case was fixed for today i.e., 04.03.2021. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.



**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**